

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.7/ BB/2017 Sl. No. 45/ 2017	-	Admission	Rule-6 of IB	Ultratech Cement Ltd., Vs Vishwas Concrete Products Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Mangappa V.  
9449556355

petitioner

*[Handwritten Signature]*

Counsel for petitioner is present. List it on 03.04.2017 for hearing.

*[Handwritten Signature]*  
MEMBER (J)

*[Handwritten Signature]*  
MEMBER (T)